

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 336 OF 2017 &**  
**IA NO. 895 OF 2017**

**Dated: 13<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Uttar Pradesh Power Corporation Limited** ... **Appellant(s)**  
**Vs.**  
**Lanco Anpara Power Limited & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Mr. Rajiv Srivastava

Counsel for the Respondent(s) : Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Anand Kr. Shrivastava for R-1  
  
Mr. C.K. Rai  
Mr. Mohit Rai  
Mr. Umesh Prasad for R-2

**ORDER**

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant, learned senior counsel, Sh. S.B. Upadhyay, appearing for the first Respondent and learned counsel, Mr. C.K. Rai, appearing for the second Respondent submitted that the pleadings are complete in this matter and requested that the matter may kindly be listed for hearing.

Submissions made the learned counsel appearing for the Appellant as well as learned senior counsel appearing for the first Respondent and learned counsel appearing for the second Respondent, as stated above, placed on record.

List this matter for hearing on 28.02.2018, as agreed by the learned counsel appearing for the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*js/vt*